

Senior Civil Judge and JMFC, Kunigal
Sri. Raghavendra.R
CIVIL JUDGE (SR. DN.)
Cause List Date: 18-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	O.S. 127/2020 (SUMMONS)		Devavani Vs B.H. Ramaiah	Y.R Harsha
2	O.S. 21/2007 (NOTICE)		K.C. PARTHASARATHI Vs K.C.SRINIVASA and ORS	
3	O.S. 12/2011 (NOTICE)		PREETHI SAGAR Vs KASHIGOWDA	K.N. SIDDEGOWDA B R RANGASWAMY
4	O.S. 15/2010 (HEARING)		K.T.UMESHA Vs K.K.THIMMARAYAPPA	NAVEEDA SULTHAN
5	O.S. 62/2014 (ARGUMENTS)		LAKSHMAMMA Vs SHANKAR P.	K.M. SANATHKUMAR
6	R.A. 17/2015 (ARGUMENTS)		S.B. Krishna Vs Rajanna	B.R. Rangaswamy
7	R.A. 36/2015 (ARGUMENTS) IA/2/2015 IA/1/2015		Gangamma Vs Khadar	V. Narendra
8	L.A.C. 205/2015 (ARGUMENTS)		KalliSingegowda Vs Spl. Land Acquisition Officer,	Radhakrishna
9	R.A. 60/2015 (ARGUMENTS)		Manjunath Vs Muddaiah	M.R. Natesh Kumar
10	M.A. 11/2016 (ARGUMENTS)		Y.N. Nagaraju Vs Jayamma	M. Siddaraju
11	M.A. 19/2016 (ARGUMENTS)		Narasimhaiah Vs Venkatesha	B.R. Rangaswamy
12	M.V.C. 660/2019 (A.D.R.)		M.N.Nagamma Vs Srinivasa @ Srinivasareddy	B.S.Prakasha
13	R.A. 1/2016 (ARGUMENTS)		Rafeeq Ahmed Vs Zakaulla	B.G. Ramachandra prasad
14	R.A. 36/2016 (ARGUMENTS) IA/2/2016 IA/1/2016		C.K.Sobagaiah Vs Chandrashekar C.S.	Narasimhaiah
15	M.A. 31/2017 (ARGUMENTS)		Gangaiah Vs Smt. Chikkamma	B.G.Ramachandraprasad
16	R.A. 41/2017 (JUDGEMENT) IA/2/2017 IA/1/2017		The President, Sri Gopalaiah Vs Syed Mahathas Shaw Khadri	M Manjunatha

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
17	O.S. 19/2009 (ORDERS)		NANJEGOWDA Vs JAYAMMA	S.U.SINGRIGOWDA B.K. VENKATAKRISHNA RAO
18	O.S. 27/2018 (ORDERS) IA/1/2018		Smt. Shamala R Vs K.N.Vijayashankar	B.G. Ramachandra Prasad
19	O.S. 76/2020 (ORDERS)		Narayanaswamy B. Vs Manjunatha N.	Venkatesh
11.00 AM to 02.00PM				
20	EX 4/2012 (NOTICE)		SADIQUA Vs AMANULLA KHAN	K.H. DYANANDA
21	M.V.C. 1127/2015 (NOTICE)		Vijayamma Vs Habeebulla khan	
22	R.A. 62/2015 (NOTICE) IA/1/2015 IA/2/2015		P.V. Rajanna Vs K.P. Srinivasa Rao	M. Guddappa
23	M.A. 27/2015 (NOTICE) IA/1/2015		Krishnaraj Vs Lalithamma	K.H.Dayananda
24	O.S. 42/2020 (NOTICE) IA/1/2020 IA/2/2020		Shivakumar K.N. Vs Girish K.N.	Suresha N
25	O.S. 83/2017 (ISSUES)		N.A Dayananda Vs N.A Mallikarjuna	Venkatesh
26	O.S. 22/2012 (EVIDENCE)		SHYLAJA Vs DODDAMMA	H.S. SANJEEVA GOWDA B R RANGASWAMY
27	O.S. 22/2013 (EVIDENCE)		SHARADAMMA Vs THAMMAIAH NANJAPPA	B.K.VENKATAKRISHNARAO
28	O.S. 24/2013 (EVIDENCE)		JAYAMMA Vs LAKSHMAMMA	JAYARAJ GOWDA .M. N.
29	L.A.C. 187/2015 (EVIDENCE)		Kharab Vs Assistant Commissioner LAO	
30	O.S. 14/2016 (EVIDENCE) IA/1/2016		Smt. Mamatha Vs S.K.Devegowda	B.R.Rangaswamy
31	L.A.C. 347/2016 (EVIDENCE)		J.L. Ramaiah Vs Assistant Commissioner	

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
32	O.S. 26/2017 (EVIDENCE) IA/2/2017 IA/1/2017		Siddaiah Vs Kalavathi N	M.Guddappa
33	O.S. 28/2017 (EVIDENCE)		Gangalakshmi Vs Rajanna N	A.R.Rangaswamy
34	M.V.C. 532/2017 (EVIDENCE)		S.C.Dhananjaiiah alias Arun Vs G.N.Ramesh	Mumtaz Ahmed
35	M.V.C. 256/2018 (EVIDENCE)		Sathish Vs Boregowda	K.H. Dayananda
36	M.C. 25/2019 (EVIDENCE)		M.E. Lokesh Vs Gowthami K	S.U.Singari Gowda
CROSS EXAMINATION OF PW				
37	O.S. 26/2013 (EVIDENCE)		LAKSHMIDEVAMMA Vs CHANNAMMA	N.C.NARAYANA
PLNTF EVIDENCE				
38	O.S. 61/2015 (EVIDENCE)		K.N. Rajesh Vs K.N. Ganesha	A.R. RANGASWAMY
Cases listed below are adjourned due to Covid 19				
39	Misc 12/2020 (NOTICE) IA/1/2020	28-01-2021 (02.45 PM to 05.45PM)	Chethankumar K. Vs Dayanand Nanjundappa @ M.B.Nanjundappa	N Basavaraju
40	M.C. 33/2020 (NOTICE)	28-01-2021 (02.45 PM to 05.45PM)	Narayana.N Vs Mamatha Rani K.N	K.C.Rajanna
41	O.S. 107/2019 (HEARING) IA/1/2019 IA/2/2019	28-01-2021 (02.45 PM to 05.45PM)	Gururaj B.S. Vs Smt.Sharadha	Jagadeesha
42	R.A. 48/2018 (ARGUMENTS)	28-01-2021 (02.45 PM to 05.45PM)	Taj Pasha Vs Syeeda Golsheer Unnisa	Mumtaz Ahamed
43	O.S. 16/2020 (SUMMONS)	28-01-2021	Renukamma H.L. Vs Hemavathi	N. Suresh
44	O.S. 66/2020 (SUMMONS)	28-01-2021	Nagaraju H.R. Vs Rangaswamappa alias Guddaiah	Nisar Ahamed
45	O.S. 105/2020 (SUMMONS) IA/1/2020	28-01-2021	B.N.Srinivas Vs K.C.Lingaiah	Singaiah S.H
46	L.A.C. 20/2016 (NOTICE)	28-01-2021	S.L.A.O. Vs Hemagiri	

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47	L.A.C. 31/2016 (NOTICE) IA/1/2016	28-01-2021	H.H.Babegowda Vs Executive Engineer	
48	L.A.C. 33/2016 (NOTICE) IA/1/2016	28-01-2021	H.P.Shanakar Vs Executive Engineer	
49	L.A.C. 38/2016 (NOTICE) IA/1/2016	28-01-2021	H.P.Shanakar Vs Executive Engineer	
50	L.A.C. 45/2016 (NOTICE)	28-01-2021	M.Nanjundaswamy Vs Assistant commssionerproject officer.	B.R. Jagadeesh
51	EX 36/2018 (NOTICE)	28-01-2021	Canara Bank Vs M.Veeranna	B.K.Venkatakrishna Rao
52	R.A. 35/2018 (NOTICE) IA/1/2018	28-01-2021	C.K.Narayanappa Vs B.Sreenivasa aliyas Siddappa	M.Guddappa
53	M.C. 42/2019 (NOTICE)	28-01-2021	H.K. Kumar Vs K.R. Honnamma	N. Suresh
54	EX 11/2020 (NOTICE)	28-01-2021	Ramu Vs The Special Land Acuisition Officer, Hemavathi Nala Valaya, Bengaluru-Hassan Railway Line Tumkur	Prakash M.L
55	O.S. 87/2020 (NOTICE) IA/1/2020	28-01-2021	Devaraju Vs Smt. Jayamma	G.S. Narayana
56	M.A. 10/2020 (NOTICE)	28-01-2021	Kariyappa Vs Chikkathayamma	K.M.Thimmappa
57	M.C. 42/2020 (NOTICE)	28-01-2021	T.B.Siddaraju Vs Smt. R.Sudha	G.R. Kalpana
58	M.C. 44/2020 (NOTICE)	28-01-2021	S.Yogesh aliyas Sunil Kumar Vs Smt. Ashwini.G	S.M.Raju
59	O.S. 1/2019 (ISSUES)	28-01-2021	Smt. Thimamma Vs Eramma	B.R. Rangaswamy
60	L.A.C. 6/2017 (EVIDENCE)	28-01-2021	M.C.Srikantaiah Vs Assistant Commissioner	Siddaraju M
61	O.S. 145/2019 (EVIDENCE)	28-01-2021	Nandeesh Vs Lathamani	Ranganatha J
62	M.A. 18/2017 (ARGUMENTS)	28-01-2021	G.S. Shivappa Vs R. Venkatesh alias Rajanna	H.R.Jagadeesha

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<u>02.45 PM to 05.45PM</u>				
1	C.C. 72/2020 (CUSTODY MATTERS)		Amruthur Police Station Vs Revanth Rao Alias Rao Alias Rev	App
<u>11.00 AM to 02.00PM</u>				
2	C.C. 798/2012 (EVIDENCE)		KUNIGAL POLICE STATION Vs SUBRAMANYA NAIDU	
Cases listed below are adjourned due to Covid 19				
3	CrI.Misc. 508/2020 (FIRST HEARING)	19-12-2020	Soujanya S.K Vs Tahasildar	Ramesh K.H.
4	CrI.Misc. 509/2020 (FIRST HEARING)	19-12-2020	Nagarathna Vs Tahasildar	G.R. Kalpana
5	CrI.Misc. 510/2020 (FIRST HEARING)	19-12-2020	Lakshmiddevamma Vs Tahasildar	G.R. Kalpana
6	CrI.Misc. 511/2020 (FIRST HEARING)	19-12-2020	Soumya Vs Tahasildar	G.R. Kalpana
7	CrI.Misc. 512/2020 (FIRST HEARING)	19-12-2020	Chaitra K.R Vs Tahasildar	G.R. Kalpana
8	CrI.Misc. 513/2020 (FIRST HEARING)	19-12-2020	Kariyamma Vs Tahasildar	Soubhagya
9	CrI.Misc. 514/2020 (FIRST HEARING)	19-12-2020	Sukanya Vs Tahasildar	Soubhagya
10	CrI.Misc. 515/2020 (FIRST HEARING)	19-12-2020	Manjula Vs Tahasildar	Soubhagya
11	CrI.Misc. 516/2020 (FIRST HEARING)	19-12-2020	Salma Vs TMC, Kunigal	Manjuladevi. M.G
12	CrI.Misc. 517/2020 (FIRST HEARING)	19-12-2020	Meena Vs TMC, Kunigal	Manjuladevi. M.G
13	CrI.Misc. 518/2020 (FIRST HEARING)	19-12-2020	Vanajakshamma Vs TMC, Kunigal	Manjuladevi. M.G
14	CrI.Misc. 519/2020 (FIRST HEARING)	19-12-2020	Radhamma Vs TMC, Kunigal	Manjuladevi. M.G

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	Crl.Misc. 520/2020 (FIRST HEARING)	19-12-2020	Manjula Vs Tahasildar	Dhanalakshmi.D
16	Crl.Misc. 521/2020 (FIRST HEARING)	19-12-2020	Thimmamma Vs Tahasildar	Dhanalakshmi.D
17	Crl.Misc. 522/2020 (FIRST HEARING)	19-12-2020	Mangala Vs Tahasildar	Dhanalakshmi.D
18	Crl.Misc. 523/2020 (FIRST HEARING)	19-12-2020	Fathima Vs TMC, Kunigal	Dhanalakshmi.D
19	Crl.Misc. 524/2020 (FIRST HEARING)	19-12-2020	Nasrin Vs TMC, Kunigal	Dhanalakshmi.D
20	Crl.Misc. 525/2020 (FIRST HEARING)	19-12-2020	Ameena.B Vs TMC, Kunigal	Dhanalakshmi. D
21	Crl.Misc. 526/2020 (FIRST HEARING)	19-12-2020	Jayamma Vs Tahasildar	Dhanalakshmi.D
22	Crl.Misc. 527/2020 (FIRST HEARING)	19-12-2020	Yashashwini.B.A Vs TMC, Kunigal	Dhanalakshmi.D
23	Crl.Misc. 528/2020 (FIRST HEARING)	19-12-2020	Asha Vs Tahasildar	Dhanalakshmi.D
24	Crl.Misc. 529/2020 (FIRST HEARING)	19-12-2020	Sarojamma Vs TMC, Kunigal	Dhanalakshmi.D
25	Crl.Misc. 530/2020 (FIRST HEARING)	19-12-2020	M.Premamma Vs Tahasildar	Dhanalakshmi.D
26	Crl.Misc. 531/2020 (FIRST HEARING)	19-12-2020	Soubhagyamma K.N Vs Tahasildar	Jayalakshmi .H
27	Crl.Misc. 532/2020 (FIRST HEARING)	19-12-2020	N.Anjali Vs TMC, Kunigal	Jayalakshmi .H
28	Crl.Misc. 533/2020 (FIRST HEARING)	19-12-2020	Gowri Vs Tahasildar	Jayalakshmi .H
29	Crl.Misc. 534/2020 (FIRST HEARING)	19-12-2020	Gunashree N Vs TMC, Kunigal	Jayalakshmi .H

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30	CrI.Misc. 535/2020 (FIRST HEARING)	19-12-2020	Bharathi.C Vs TMC, Kunigal	Jayalakshmi .H
31	C.C. 596/2020 (FIRST HEARING)	19-12-2020	Huliyurdurga Police Station Vs Murthy	APP
32	C.C. 597/2020 (FIRST HEARING)	19-12-2020	Huliyurdurga Police Station Vs Mukunda	APP
33	C.C. 598/2020 (FIRST HEARING)	19-12-2020	Huliyurdurga Police Station Vs Rizwan	APP
34	C.C. 599/2020 (FIRST HEARING)	19-12-2020	Huliyurdurga Police Station Vs Rizwan	APP
35	C.C. 600/2020 (FIRST HEARING)	19-12-2020	Huliyurdurga Police Station Vs Yashwanth	APP
36	C.C. 601/2020 (FIRST HEARING)	19-12-2020	Huliyurdurga Police Station Vs Sunil	APP
37	C.C. 602/2020 (FIRST HEARING)	19-12-2020	Huliyurdurga Police Station Vs Vishnu H.S	APP
38	C.C. 603/2020 (FIRST HEARING)	19-12-2020	Huliyurdurga Police Station Vs Pavan	APP
39	C.C. 604/2020 (FIRST HEARING)	19-12-2020	Huliyurdurga Police Station Vs Radha S.N	APP
40	C.C. 605/2020 (FIRST HEARING)	19-12-2020	Huliyurdurga Police Station Vs Lokesh S.S	APP
41	C.C. 606/2020 (FIRST HEARING)	19-12-2020	Huliyurdurga Police Station Vs Nagesh	APP
42	C.C. 607/2020 (FIRST HEARING)	19-12-2020	Huliyurdurga Police Station Vs Ameen Payaz	APP
43	C.C. 608/2020 (FIRST HEARING)	19-12-2020	Huliyurdurga Police Station Vs Swaroop	APP
44	C.C. 609/2020 (FIRST HEARING)	19-12-2020	Huliyurdurga Police Station Vs Yateesh	APP

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45	C.C. 610/2020 (FIRST HEARING)	19-12-2020	Huliyurdurga Police Station Vs Vasanthamma	APP
46	C.C. 611/2020 (FIRST HEARING)	19-12-2020	Huliyurdurga Police Station Vs Boraiah	APP
47	C.C. 612/2020 (FIRST HEARING)	19-12-2020	Huliyurdurga Police Station Vs Venkatesh	APP
48	C.C. 613/2020 (FIRST HEARING)	19-12-2020	Huliyurdurga Police Station Vs Parthasarathi	APP
49	C.C. 614/2020 (FIRST HEARING)	19-12-2020	Huliyurdurga Police Station Vs Diwakar	APP
50	C.C. 615/2020 (FIRST HEARING)	19-12-2020	Huliyurdurga Police Station Vs Noor Pasha	APP
51	C.C. 616/2020 (FIRST HEARING)	19-12-2020	Huliyurdurga Police Station Vs Deepu	APP
52	C.C. 617/2020 (FIRST HEARING)	19-12-2020	Huliyurdurga Police Station Vs Pramod	APP
53	C.C. 618/2020 (FIRST HEARING)	19-12-2020	Huliyurdurga Police Station Vs Nagaraju	APP
54	C.C. 619/2020 (FIRST HEARING)	19-12-2020	Huliyurdurga Police Station Vs Lokesh	APP
55	C.C. 620/2020 (FIRST HEARING)	19-12-2020	Huliyurdurga Police Station Vs Prakash	APP

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<u>02.45 PM to 05.45PM</u>				
SS TO DEFT. BY -SERVICE				
1	O.S. 387/2020 (SUMMONS)		H B Krishnappa Vs Gowramma	Y.R Harsha
2	O.S. 407/2020 (SUMMONS) IA/1/2020		Kamamma Vs N Srinivasa	Shilpa C
WRITTEN STATEMENT				
3	O.S. 107/2020 (SUMMONS) IA/1/2020		Rangaswamy Vs Lakkanna	Chandrashekar C.S. Chandrashekar C.S.
4	O.S. 285/2020 (SUMMONS) IA/1/2020 IA/2/2020		Hemavathi Vs Jayamma	P V Shivakumar
5	O.S. 287/2020 (SUMMONS)		Shabana Rafeeq Shaik Vs Afsan Banu	Shankar T.M
6	O.S. 337/2020 (SUMMONS) IA/1/2020		Lakshmidevi Vs Venkatalakshamma	M B Naveen Kumar
7	O.S. 405/2012 (HEARING)		K N GEETHA Vs SAVITHRAMMA	B.K. VENKATAKRISHNA RAO
8	O.S. 219/2014 (HEARING) IA/1/2014 IA/2/2014		DODDAIAH Vs ANDANAIAH	C.S.CHANDRASHEKAR
9	O.S. 385/2015 (HEARING) IA/1/2015		Thimamma Vs Shivanna	Venkatesh
10	O.S. 243/2020 (HEARING) IA/1/2020		Narasamma Vs Thimmamma	M.Guddappa
CONCILIATION				
11	O.S. 11/2020 (A.D.R.)		Krishnamurthy Vs H B Revanna	D. SathyaNarayana Odeyar
12	O.S. 221/2020 (A.D.R.) IA/1/2020		Ananthanaga Vs K S Venkateshamurthy	B. H Jagadish
HEARING ON IA				
13	O.S. 31/2020 (ARGUMENTS) IA/1/2020		Bhagyamma Vs Nanjappa	D. SathyaNarayana Odeyar

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14	O.S. 201/2020 (ARGUMENTS)		Jyothi S Vs Thimmamma	Mumtaz Ahamed
15	O.S. 83/2012 (ARGUMENTS)		GULIGOWDA Vs RAMAKRISHNA	H.G. PRAKASH
<u>11.00 AM to 02.00PM</u>				
COURT NOTICE TO PLFT.				
16	O.S. 511/2017 (SUMMONS) IA/1/2017		Mahalakshmi R. Vs Kaveramma	Venkatesh
SS TO DEFT. BY RPAD				
17	O.S. 123/2010 (SUMMONS)		BEERURIAIAH Vs THIMMAIAH	K.N. RAMACHANDRAIAH
18	O.S. 157/2020 (SUMMONS) IA/1/2020		NoorAhamed Vs Gulzar	MUMTAZ AHAMED S.U. Singrigowda
SS TO DEFT. BY -SERVICE				
19	O.S. 313/2020 (SUMMONS)		Ningamma Vs Nanjaiah	Y.R Harsha
20	O.S. 417/2020 (SUMMONS)		Manjula J Vs Padma J	L.V. Vijayakumar
21	O.S. 455/2020 (SUMMONS) IA/1/2020		Venkatesh K C Vs Ramaiah	G.R. Kalpana
22	O.S. 131/2014 (EVIDENCE) IA/1/2014 IA/2/2014		MANGALA Vs GANGAHONNAIAH And OTHERS	DHANLAKSHMI
23	O.S. 153/2014 (EVIDENCE) IA/1/2014		SUDHA Vs RANGASWAMAIAH	T.V. KRISHNAMURTHY
24	O.S. 341/2014 (EVIDENCE)		KUNTAIAH Vs K. N. UMESHA	NARASIMHIAIAH
25	O.S. 427/2014 (EVIDENCE) IA/1/2014		H. NANJUNDAIAH Vs NARASIMHIAIAH	K.M.THIMMAPPA
26	O.S. 59/2015 (EVIDENCE)		Gangalakshamma Vs Ramakrishna	J. Ranganath
27	O.S. 69/2019 (EVIDENCE)		Shivanna Vs Thimmaiah	K.N. Ramachandraiah

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28	O.S. 107/2019 (EVIDENCE)		B V Prabhakar Rao Vs H H Devaraja Rao	V. Narendra
CROSS EXAMINATION OF DW				
29	O.S. 383/2012 (EVIDENCE)		HONNAMMA Vs KALYANAMMA	N.R. RAJASHEKAR M.GUDDAPPA
CROSS EXAMINATION OF PW				
30	O.S. 303/2017 (EVIDENCE) IA/1/2017		Ramachandra K.H. Vs Ningamma	B.R. Rangaswamy
31	O.S. 429/2017 (EVIDENCE)		Jayalakshamma alias Jayamma Vs Radha	B.R. Rangaswamy
FURTHER EVIDENCE FOR PLNTF				
32	O.S. 85/2017 (EVIDENCE) IA/1/2017		Sandeep Vs Yalakkiah	B.R. Rangaswamy
Cases listed below are adjourned due to Covid 19				
33	O.S. 395/2011 (ORDERS)	05-01-2021	M NANJUNDAPPA Vs M C VENUGOPAL	M.GUDDAPPA B R RANGASWAMY
34	O.S. 319/2012 (ORDERS)	05-01-2021	KAMALAMMA Vs GANGAMMA	J. RANGANATH
35	O.S. 399/2016 (SUMMONS)	08-02-2021 (02.45 PM to 05.45PM)	Thimmamma Vs Kadaramma	Narasimmaiah
36	O.S. 383/2019 (EVIDENCE) IA/1/2019	08-02-2021 (11.00 AM to 02.00PM)	Ramesha Vs Narasimhamurthy	Chandrashekar C.S.
37	O.S. 235/2017 (NOTICE)	08-02-2021	Siddalingachar Vs Jaganathachar	Aravinda H.S.
38	EX 3/2018 (NOTICE)	08-02-2021	K.Jayarama Vs K.H.Gangadharaiah	Chandre Gowda
39	FDP 11/2020 (NOTICE)	08-02-2021	Hombalamma Vs Thopanaiah	B.R. Rangaswamy
40	O.S. 443/2015 (HEARING)	08-02-2021	S.Revanna Vs Lakshamma	Chandrashekar C.S.
41	O.S. 199/2016 (HEARING)	08-02-2021	Rekha Vs Umesh	Krishnaraj

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42	O.S. 577/2016 (HEARING)	08-02-2021	Nagaraj Vs B.S. Venugopalkrishna	S.U. Singrigowda
43	O.S. 201/2017 (HEARING) IA/1/2017	08-02-2021	H.M.Prakasha Vs B.Krishnappa	Narasimmaiah
44	O.S. 251/2017 (HEARING) IA/1/2017	08-02-2021	Krishna G. Vs Ramu	Lokesh K.N
45	Misc 10/2017 (HEARING) IA/1/2017	08-02-2021	Honnaiah alias Subbaiah Vs Kempamma	Y K Yallaiah
46	Misc 11/2017 (HEARING) IA/2/2017 IA/1/2017	08-02-2021	Dishadunnisa Vs Thabsum Banu	Raghavendra R
47	FDP 1/2018 (HEARING)	08-02-2021	C.M.Mahalakshmi Vs C.L. Mallegowda	Chandre Gowda
48	O.S. 231/2018 (HEARING)	08-02-2021	Chaluvaiah Vs Adavaiah	Shankar T.M
49	FDP 12/2018 (HEARING)	08-02-2021	Shivanna, Dead by Lrs. Vs Kumara	S.U. Singrigowda
50	EX 9/2019 (HEARING)	08-02-2021	Shriram Chits (Karanataka) Pvt.Ltd Vs Shylaja R	K.H Thipaswamy
51	O.S. 401/2015 (EVIDENCE) IA/1/2015	08-02-2021	Sathyanarayana Raju Vs Nil	Ranganatha J
52	O.S. 369/2016 (EVIDENCE) IA/1/2016	08-02-2021	B.V. Deena Vs H.H. Venkata Rao	Ravichandra Y H
53	O.S. 397/2016 (EVIDENCE) IA/1/2016	08-02-2021	K.C.Narasimhamurthy Vs Boregowda	Ranganatha J
54	O.S. 421/2016 (EVIDENCE) IA/1/2016	08-02-2021	Dr. B.R Kumar Vs Jagannatha M.S	Venkatkrishnaiah B.K.
55	O.S. 431/2016 (EVIDENCE) IA/1/2016	08-02-2021	Hanumakka Vs C.Venkatesh	K.N. Siddegowda
56	O.S. 339/2017 (EVIDENCE)	08-02-2021	Sarojamma Vs Rangaiah	Naveeda Sulthana

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57	O.S. 345/2017 (EVIDENCE) IA/1/2017 IA/2/2017	08-02-2021	K.M Lakshmana Vs State of Karnataka	G.R. Kalpana
58	O.S. 347/2017 (EVIDENCE)	08-02-2021	Rajanna B.K. Vs Kaveraiah	L.V. Vijayakumar
59	O.S. 425/2017 (EVIDENCE) IA/1/2017	08-02-2021	B.M. Chandrappa Vs B.R. Lakshamana	B.R. Basavaraju
60	O.S. 449/2017 (EVIDENCE)	08-02-2021	Kamamma Vs Sarojamma	Chandranna K.G
61	O.S. 39/2018 (EVIDENCE)	08-02-2021	B.R.Kalavathi Vs Rathamma	Krishnamurthy V
62	O.S. 321/2018 (EVIDENCE)	08-02-2021	Puttasamaiah Vs P.Ramu	Ranganatha J
63	O.S. 335/2018 (EVIDENCE) IA/1/2018	08-02-2021	R.Raja Vs Marivenkatappa	B.K.V
64	O.S. 481/2018 (EVIDENCE) IA/1/2018	08-02-2021	Krishnappa Vs Srinivasa.G.N.	S.U. Singrigowda
65	O.S. 495/2018 (EVIDENCE) IA/1/2018	08-02-2021	Nagaraju Vs Chikkathimmaiah	A.R.Rangaswamy
66	O.S. 63/2019 (EVIDENCE) IA/1/2019	08-02-2021	Shivaramaiah Vs Gangamma	Shankar T.M
67	O.S. 113/2019 (EVIDENCE) IA/1/2019	08-02-2021	B G Shivanna Vs B G Rajanna	Prathapu K S
68	O.S. 171/2019 (EVIDENCE) IA/1/2019	08-02-2021	Sushilamma Vs Ramanna	Dhanalakshmi D
AWAIT FURTHER ORDERS				
69	O.S. 393/2008 (ORDERS)	08-02-2021	B.C. HANUMEGOWDA Vs AKKAMMA	K.N. SIDDEGOWDA LAKSHMANA

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<u>02.45 PM to 05.45PM</u>				
1	C.C. 326/2018 (NOTICE)		Kumar C. Vs K.C.Renukamma	Harish H.G
<u>11.00 AM to 02.00PM</u>				
2	C.C. 960/2016 (EVIDENCE)		Kunigal Police Vs Kantharaju aliyas Raju	
3	C.C. 1106/2018 (EVIDENCE)		D.Nataraju Vs Yellamma aliyas Lakshmidevi	Shankar T.M
4	CrI.Misc. 188/2020 (EVIDENCE)		Rangaiah aliyas Mugaiah Vs The Tahasildar	Chandre Gowda
Cases listed below are adjourned due to Covid 19				
5	P.C.R. 105/2017 (SUMMONS)	08-02-2021	Patel Narasegowda aliyas Narasigowda Vs G.Murthy	B.R. Rangaswamy
6	P.C.R. 379/2018 (SUMMONS)	08-02-2021	Sadiq Pasha Vs M.R.Kumar	Shankar T.M
7	C.C. 1127/2019 (SUMMONS)	08-02-2021	Chandrashekar H S Vs Sathisa D S	B.R. Rangaswamy
8	CrI.Misc. 327/2013 (NOTICE)	08-02-2021	SUMOTTO BY COURT Vs DEVARAJU	M.GUDDAPPA
9	C.C. 669/2017 (NOTICE)	08-02-2021	Manjunath V Vs Mohammed Azmathulla	Nisar Ahamed
10	C.C. 807/2017 (NOTICE)	08-02-2021	Neelakantaiah M.S Vs J C Rajashekharachar	Thammanagowda
11	C.C. 860/2017 (NOTICE)	08-02-2021	Shivananjappa Vs K.R Venkateshaiah	M.A. Chandraiah
12	C.C. 895/2017 (NOTICE)	08-02-2021	K.R Renukaprasad Vs Harish	C.L.V.Vasanth Kumar
13	C.C. 1126/2017 (NOTICE)	08-02-2021	K.Nagaraju Vs K.C Nagaraju	M.R. Natesh kumar

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14	C.C. 1349/2017 (NOTICE)	08-02-2021	K.H.Madhusudan Vs Vishnuvardhan	H.C. Pani
15	C.C. 1350/2017 (NOTICE)	08-02-2021	Narasimhamurthy K.R Vs Mohammed Rahamath Ulla	N.R. Rajashekar
16	Crl.Misc. 81/2018 (NOTICE)	08-02-2021	Prema aliyas Latha Vs Hanumanthegowda	Nisar Ahamed
17	C.C. 432/2018 (NOTICE)	08-02-2021	Lakshamana K.B. Vs Naveenkumar	D. Danalakshmi
18	C.C. 595/2018 (NOTICE)	08-02-2021	Tanveer Pasha Vs Chandra	Nisar Ahamed
19	Crl.Misc. 205/2018 (NOTICE)	08-02-2021	Radha Vs Kumara	G.R. Kalpana
20	C.C. 1102/2018 (NOTICE)	08-02-2021	K.G.Shivanna Vs Jagadeesh	Harish H.G
21	C.C. 53/2019 (NOTICE)	08-02-2021	Srikanth K S Vs Manjula	Rajesh G.A.
22	Crl.Misc. 194/2019 (NOTICE)	08-02-2021	Radha Vs Kumara	G.R. Kalpana
23	Crl.Misc. 225/2019 (NOTICE)	08-02-2021	Madhu R aliyas Chaithrashree Vs Chaluvangaiah aliyas Kumara	B.R. Rangaswamy
24	Crl.Misc. 254/2019 (NOTICE)	08-02-2021	Nagamma aliyas Channamma Vs M K Narasihamurthy	Chandre Gowda
25	Crl.Misc. 285/2019 (NOTICE)	08-02-2021	Sumoto by Court Vs Babajan	A.P.P
26	Crl.Misc. 296/2019 (NOTICE) IA/1/2019	08-02-2021	Varalakshmi Vs Jethendra	D. SathyaNarayana Odeyar
27	Crl.Misc. 232/2020 (NOTICE)	08-02-2021	Mangalagowramma Vs Shivakumarmurthy P	Jayalakshmi .H
28	C.C. 1087/2017 (FOR HBC)	08-02-2021	Kunigal Police Station Vs Sobagaiah C.K	

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
29	C.C. 1187/2018 (FOR HBC)	08-02-2021	Kunigal Police Station Vs Nanjundaiah	APP
30	CrI.Misc. 86/2019 (HEARING)	08-02-2021	Prema aliyas Latha Vs Hanumathegowda	Nisar Ahamed
31	C.C. 423/2019 (HEARING)	08-02-2021	Kumar Vs Shiva Kumar B T	Ranganatha J
32	P.C.R. 107/2020 (HEARING)	08-02-2021	S R Mangalagowramma Vs Maha Lakshmi C	Jayalakshmi .H
33	P.C.R. 132/2020 (HEARING)	08-02-2021	Puttaswamy G N Vs Prakasha S N	B.R. Rangaswamy
34	C.C. 990/2013 (APPEARANCE OF ACCUSED)	08-02-2021	KUNIGAL P.S. Vs SIDDALINGAIAH AND OTHERS.	VENKATARAMU
35	C.C. 120/2016 (APPEARANCE OF ACCUSED)	08-02-2021	Marigowda K.C. Vs Prakash K.H.	Harish H.G
36	CrI.Misc. 207/2017 (APPEARANCE OF ACCUSED)	08-02-2021	Lakshamma aliyas Lakshmidivi Vs Mahendra	D. Danalashmi
37	C.C. 704/2017 (APPEARANCE OF ACCUSED)	08-02-2021	Kunigal Police Station Vs Sreedhar	
38	C.C. 740/2017 (APPEARANCE OF ACCUSED)	08-02-2021	K.R Parthsarathi Vs Jayaram	H.C. Pani
39	C.C. 772/2017 (APPEARANCE OF ACCUSED)	08-02-2021	Goplaiah Vs Harish K.V	Lokesh K.N
40	C.C. 804/2017 (APPEARANCE OF ACCUSED)	08-02-2021	Chandreshekhar B.S Vs Suresha M.H	Shivaprasad G.P
41	C.C. 868/2017 (APPEARANCE OF ACCUSED)	08-02-2021	Nelakantaiah Vs Naveen	Thammanagowda
42	C.C. 1009/2017 (APPEARANCE OF ACCUSED)	08-02-2021	R. N. Hattirangaiah Vs A.R. Nanjappa	B.R. Rangaswamy
43	C.C. 1266/2017 (APPEARANCE OF ACCUSED)	08-02-2021	Srinivas B.R Vs Navab	Chandre Gowda

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44	C.C. 434/2018 (APPEARANCE OF ACCUSED)	08-02-2021	Ningegowda Vs Madhusudhana E	M.Guddappa
45	C.C. 738/2018 (APPEARANCE OF ACCUSED)	08-02-2021	Gurusiddeshwara K.R. Vs J.K.Shankar	D. SathyaNarayana Odeyar
46	C.C. 1294/2018 (APPEARANCE OF ACCUSED)	08-02-2021	Gangadharaiah T.K Vs Kaveraiah C.	Preetham David G
47	C.C. 131/2019 (APPEARANCE OF ACCUSED)	08-02-2021	Kunigal Police Station Vs Shivalingaiah	A.P.P
48	C.C. 352/2019 (APPEARANCE OF ACCUSED)	08-02-2021	Naveen P S Vs Krishnamurthy	Mines and Geology
49	C.C. 707/2019 (APPEARANCE OF ACCUSED)	08-02-2021	Kunigal Police Station Vs Krishna Aliyas Krishnaiah	A.P.P
50	C.C. 722/2019 (APPEARANCE OF ACCUSED)	08-02-2021	Kunigal Police Station Vs Srinidhi	A.P.P
51	C.C. 882/2019 (APPEARANCE OF ACCUSED)	08-02-2021	Kunigal Police Station Vs Shanthamma	A.P.P
52	C.C. 1179/2019 (APPEARANCE OF ACCUSED)	08-02-2021	Kunigal Police Station Vs Shankar L	A.P.P
53	C.C. 1190/2019 (APPEARANCE OF ACCUSED)	08-02-2021	Kunigal Police Station Vs Rangegowda	A.P.P
54	C.C. 1259/2019 (APPEARANCE OF ACCUSED)	08-02-2021	Kunigal Police Station Vs Devaraju	A.P.P
55	C.C. 1341/2019 (APPEARANCE OF ACCUSED)	08-02-2021	A T Lakshminarayana Vs Atha Ulla Sharief	L.V. Vijayakumar
56	C.C. 69/2020 (APPEARANCE OF ACCUSED)	08-02-2021	Kunigal Police Station Vs Sathisha	A.P.P
57	C.C. 70/2020 (APPEARANCE OF ACCUSED)	08-02-2021	Kunigal Police Station Vs Basavaraju S G	A.P.P
58	C.C. 144/2020 (APPEARANCE OF ACCUSED)	08-02-2021	Kunigal Police Station Vs Shankara	A.P.P

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
59	C.C. 154/2020 (APPEARANCE OF ACCUSED)	08-02-2021	Kunigal Police Station Vs Praksha M	A.P.P
60	C.C. 160/2020 (APPEARANCE OF ACCUSED)	08-02-2021	Kunigal Police Station Vs Thopegowda	A.P.P
61	C.C. 161/2020 (APPEARANCE OF ACCUSED)	08-02-2021	Kunigal Police Station Vs Jagadesh H K	A.P.P
62	C.C. 225/2020 (APPEARANCE OF ACCUSED)	08-02-2021	Kunigal Police Station Vs Mahaveera Kumara Chopra	A.P.P
63	C.C. 226/2020 (APPEARANCE OF ACCUSED)	08-02-2021	Kunigal Police Station Vs Govindaraju	A.P.P
64	C.C. 227/2020 (APPEARANCE OF ACCUSED)	08-02-2021	Kunigal Police Station Vs Praveen Kumar M R	A.P.P
65	C.C. 279/2020 (APPEARANCE OF ACCUSED)	08-02-2021	Kunigal Police Station Vs Rudresh	A.P.P
66	C.C. 280/2020 (APPEARANCE OF ACCUSED)	08-02-2021	Kunigal Police Station Vs C K Basavaraju	A.P.P
67	C.C. 326/2020 (APPEARANCE OF ACCUSED)	08-02-2021	Kunigal Police Station Vs Parameshaiah	A.P.P
68	C.C. 328/2020 (APPEARANCE OF ACCUSED)	08-02-2021	Kunigal Police Station Vs Lakshamana	A.P.P
69	C.C. 329/2020 (APPEARANCE OF ACCUSED)	08-02-2021	Kunigal Police Station Vs Rangegowda K C	A.P.P
70	C.C. 335/2020 (APPEARANCE OF ACCUSED)	08-02-2021	Kunigal Police Station Vs Chikkaraju	A.P.P
71	C.C. 505/2020 (APPEARANCE OF ACCUSED)	08-02-2021	Kunigal Police Station Vs Sumukha H	A.P.P
72	C.C. 506/2020 (APPEARANCE OF ACCUSED)	08-02-2021	Kunigal Police Station Vs Puttaswamy D	A.P.P
73	C.C. 507/2020 (APPEARANCE OF ACCUSED)	08-02-2021	Kunigal Police Station Vs Renukaiah	A.P.P

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
74	C.C. 508/2020 (APPEARANCE OF ACCUSED)	08-02-2021	Kunigal Police Station Vs Yogeesha A S	A.P.P
75	C.C. 510/2020 (APPEARANCE OF ACCUSED)	08-02-2021	Kunigal Police Station Vs Vinay Kumar M K	A.P.P
76	C.C. 745/2020 (APPEARANCE OF ACCUSED)	08-02-2021	Kunigal Police Station Vs Ramu K P Aliyas Ramegowda	A.P.P
77	C.C. 269/2019 (FRAMING OF CHARGE OR PLEA)	08-02-2021	Kunigal Police Station Vs Ravi MH	A.P.P
78	C.C. 841/2019 (FRAMING OF CHARGE OR PLEA)	08-02-2021	Lokesha S Vs Jayaramaiah	Chandre Gowda
79	C.C. 1006/2019 (FRAMING OF CHARGE OR PLEA)	08-02-2021	Kunigal Police Station Vs Rajanna	A.P.P

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	O.S. 362/2015 (A.D.R.) IA/1/2015		K.T. Srinivasa Vs M.Krishnaiah	B.T. Nagaraju
2	O.S. 112/2019 (A.D.R.)		Boramma Vs Siddagangaiah	B. H Jagadish
3	O.S. 120/2019 (A.D.R.) IA/1/2019		R. Umadevi Vs Mohan Rangarao	N. Suresh
4	O.S. 266/2019 (A.D.R.)		Shanegowda Vs Honnamma	B.R. Rangaswamy
5	O.S. 60/2020 (A.D.R.) IA/1/2020		Thanujakshamma Vs K S Jagadeesh	Y K Yallaiah
6	O.S. 118/2020 (A.D.R.)		A.R Lakshminarayana Vs Ningamma	Harsha B.S
FURTHER ARGUMENTS				
7	O.S. 38/2009 (ARGUMENTS)		H R NAGENDRA Vs CHANNIAIAH	M.GUDDAPPA NARASIMHAIHAH
8	O.S. 16/2012 (ARGUMENTS)		KHURSHIDUNNISA Vs MOHAMMAD ISMAIL	J. RANGANATH NARASIMHAIHAH
HEARING ON IA				
9	O.S. 98/2018 (ARGUMENTS) IA/1/2018 IA/2/2018		Cheluvarayappa Vs Ramakrishnaiah R.N	Ramakrishnaiah S.R
<u>11.00 AM to 02.00PM</u>				
10	O.S. 208/2020 (SUMMONS) IA/1/2020 IA/2/2020		H.M Jayalakshmi Vs C.M Shivannagowda	L.V. Vijayakumar
11	O.S. 344/2020 (SUMMONS) IA/1/2020		Thimmamma Vs Thimmaiah	G.R. Kalpana
AWAIT SUMMON/NOTICE				
12	O.S. 60/2009 (SUMMONS)		NAGARAJU Vs VISVESHARAIHAH and ANOTHER	
SS TO DEFT. BY -SERVICE				
13	O.S. 416/2020 (SUMMONS)		Sarojamma Vs Rangaswamy	Y.R Harsha

STEPS

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	O.S. 436/2020 (SUMMONS) IA/1/2020		K Nanjundaswamy Vs Siddaiah	Naveen Kumar P
15	O.S. 10/2011 (NOTICE)		R CHALUVA RAJAMMA Vs LAKSHMAMMA	VENKATARAMU
16	O.S. 374/2011 (NOTICE)		S K YATHISH Vs RANGASWAMY	B.K. VENKATAKRISHNA RAO K.G. CHANDRANNA
17	O.S. 382/2011 (NOTICE)		G.K. G.K. SUMITHRA Vs KEMPAGOLIGOWDA	K.N. SIDDEGOWDA B.G.RAMACHANDRAPRASAD
18	O.S. 286/2012 (NOTICE)		RAMAKRISHNAIAH Vs DODDAMMA	MUMTAZ AHAMED D.M. LOKESH
19	EX 25/2012 (NOTICE)		S.M. KRISHNAIAH Vs REVANNA	A.R. RANGASWAMY
20	O.S. 36/2013 (NOTICE)		SATHISH Vs BILIYAPPA	S.U.SINGRIGOWDA
21	FDP 14/2013 (HEARING)		MANOJKUMAR Vs CHICKASHANAIAH ALIAS THIMMAIAH	ABDUL KAREEM PERVEEZ
22	O.S. 128/2008 (A.D.R.)		GIRIGOWDA Vs JAYAMMA	K.N. RAMACHANDRAIAH NATESH KUMARA
23	O.S. 304/2010 (A.D.R.)		BORAIAH Vs VENKATACHALA	B.R. BASAVARAJU K.M. THIMMAPPA
24	O.S. 20/2012 (A.D.R.)		GANGALAKSHMAMMA Vs JAYARAMAIAH	
25	O.S. 306/2013 (A.D.R.) IA/1/2013		ANUSUYAMMA Vs APPUGOWDA	L.V.VIJAYAKUMAR
26	EX 32/2013 (A.D.R.)		PRAKASHA Vs THIBBAIAH	JAYALAKSHMI.H.
27	O.S. 358/2013 (A.D.R.) IA/1/2013		LAXMAMMA Vs KANTIGOWDA	B R RANGASWAMY
28	O.S. 106/2014 (A.D.R.) IA/1/2014		C.ASHWATHNARAYANA Vs K.C. CHIKKANNA	THAMANNA GOWDA
29	FDP 11/2015 (A.D.R.)		Sharadamma Vs Bavimane Andanaiah Dead by LRs. Ravi	V.R.Venkateshappa

Cases listed below are adjourned due to Covid 19

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
30	O.S. 70/2014 (SUMMONS) IA/1/2014 IA/2/2014	06-02-2021	PACHAKHAN Vs CHANDRA SHEKAR	M.SANDESHKUMAR M.SANDESHKUMAR
31	O.S. 124/2014 (SUMMONS) IA/1/2014	06-02-2021	RANGASWAMY Vs KALASHANAIH	
32	O.S. 158/2020 (SUMMONS) IA/1/2020	06-02-2021	Krishnegowda Vs Bhadramma	Lokesh K.R
33	O.S. 232/2020 (SUMMONS) IA/1/2020	06-02-2021	Shivalingamma Vs Lakshmamma	Jayalakshmi .H
34	O.S. 124/2019 (NOTICE) IA/1/2019	06-02-2021	G T Ramaiah Vs Nanjamma	V. Narendra
35	EX 22/2020 (NOTICE)	06-02-2021	H B Manjunath Vs Kamma	Chandrashekar C.S.
36	O.S. 192/2019 (APPEARANCE OF PARTY) IA/3/2019 IA/4/2019 IA/1/2019 IA/2/2019	06-02-2021	Ningamma Vs Chikkamma	D.N
37	O.S. 396/2020 (APPEARANCE OF PARTY)	06-02-2021	Ananthamma Vs Sakamma	Prathapu K S
38	EX 25/2020 (APPEARANCE OF PARTY)	06-02-2021	Sunnibi Vs Rashmi	Venkatesh
39	REVIEW PETITION 1/2016 (HEARING) IA/1/2016	06-02-2021	Sharli Vs Ningamma aliyas Chikkathyamma	Pradeep Kumar
40	O.S. 182/2019 (HEARING)	06-02-2021	K T Gowramma Vs Nil	Venkatesh
41	O.S. 422/2020 (HEARING) IA/1/2020	06-02-2021	Siddaiah Vs K. Nanjundaswamy	Manjunatha B.G
42	O.S. 6/2013 (EVIDENCE) IA/1/2013	06-02-2021	BYRASHETTY Vs JAYASHEELA	B R RANGASWAMY
43	O.S. 174/2018 (EVIDENCE) IA/1/2018	06-02-2021	Jagadeesha Vs Alamelamma	B.R. Rangaswamy
44	O.S. 194/2018 (EVIDENCE) IA/1/2018	06-02-2021	Kallallaiah Vs Huchamma	Venkataramu

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
45	Misc 13/2018 (EVIDENCE) IA/1/2018	06-02-2021	K.M. Rangaswamy Vs Honnegowda	Manjuladevi. M.G
46	O.S. 240/2018 (EVIDENCE) IA/1/2018	06-02-2021	Ravisha.S Vs C.N.Siddaiah	B.R. Rangaswamy
47	O.S. 266/2018 (EVIDENCE) IA/1/2018	06-02-2021	Chikkarangaiah Vs Lakshamma	Ramakrishnaiah S.R.
48	Misc 15/2018 (EVIDENCE) IA/1/2018 IA/2/2018	06-02-2021	Boregowda Vs B.H.Prameeladevi	L.V. Vijayakumar
49	O.S. 354/2018 (EVIDENCE) IA/1/2018	06-02-2021	Nanjegowda Vs Ningamma	B.G. Ramachandra Prasad
50	O.S. 360/2018 (EVIDENCE)	06-02-2021	Krishna Vs Nagaraju	V. Narendra
51	O.S. 392/2018 (EVIDENCE) IA/1/2018	06-02-2021	Sony K. Vs C.H. Kumar aliyas Kalegowda	S.U. Singrigowda
52	O.S. 400/2018 (EVIDENCE) IA/1/2018 IA/2/2018	06-02-2021	Kadegowda M.M. Vs Executive Officer	Ravichandra Y H
53	O.S. 444/2018 (EVIDENCE)	06-02-2021	Kempanna Vs Thimmamma	K.M. Thimmappa
54	Misc 24/2018 (EVIDENCE) IA/1/2018	06-02-2021	J D Manjunatha Vs The Chief Secretary Government of Karnataka	Venkatesh
55	O.S. 496/2018 (EVIDENCE) IA/1/2018	06-02-2021	Rudrappa Vs Rajanna	K.M. Thimmappa
56	O.S. 500/2018 (EVIDENCE)	06-02-2021	Nagarathamma Vs Revanna	Harish H.G
57	O.S. 14/2019 (EVIDENCE)	06-02-2021	Channegowda Vs Siddagangamma	D. SathyaNarayana Odeyar
58	O.S. 140/2019 (EVIDENCE) IA/1/2019	06-02-2021	M Bhaskar Vs S.R Puttarevanna	K.N. Ramachandraiah
59	O.S. 162/2019 (EVIDENCE)	06-02-2021	Annapoorna Vs Sannamma	Prathapu K S
60	O.S. 326/2019 (EVIDENCE) IA/1/2019	06-02-2021	Lakshmaiah Vs Lakkamma	Suresha N

Dangling IA:

PRL.CIVIL JUDGE AND JMFC., KUNIGAL
Smt. Anitha O.A.
ADDL. CIVIL JUDGE (JR. DN.) & JMFC
Cause List Date: 18-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	C.C. 542/2012 (PLEA)		HULIYURDURGA PS Vs MARIGOWDA	C.S.CHANDRASHEKAR
2	P.C.R. 174/2013 (HEARING)		GOVINDARAJU Vs H. G. THIRUMALAI AH	V.NARENDRA
3	C.C. 1066/2018 (A.D.R.)		H.V.Nagaraju Vs T.L.Devaraju	Nisar Ahamed
4	CrI.Misc. 77/2019 (A.D.R.) IA/1/2019		Vidya Vs Srinivasa	Yogish H.B
5	C.C. 493/2019 (A.D.R.)		Ramaiah alias Ramanna Vs Ramanna N G	Yogish H.B
6	CrI.Misc. 287/2019 (A.D.R.) IA/1/2019		Sowmya M alias Hemasri Vs Paramesha N H	Chandranna K.G
7	C.C. 248/2010 (EVIDENCE)		AMRUTHUR Vs H M NAGARAJA @ TIPPALA	D. SATYANARAYANA
8	C.C. 870/2019 (FRAMING OF CHARGE OR PLEA)		Amruthur Police Station Vs Shivalingaiah	A.P.P
9	C.C. 1119/2013 (EVIDENCE)		AMRUTHUR P.S. Vs MURTHY AND OTHERS.	
10	C.C. 251/2015 (EVIDENCE)		Amruthur Police Vs N.Lokesha	
11	C.C. 838/2015 (EVIDENCE)		Amruthur Police Station Vs Fayaz Pasha	APP

Cases listed below are adjourned due to Covid 19

12	C.C. 305/2016 (EVIDENCE)	02-02-2021	Huliyurdurga P.S. Vs Lingaraju	
13	C.C. 627/2016 (EVIDENCE)	02-02-2021	HDPS Vs Narasimhaiah	
14	C.C. 936/2016 (EVIDENCE)	02-02-2021	Amruthur Police Vs Harish Jayapal	
15	C.C. 1156/2016 (EVIDENCE)	02-02-2021	Venkataramaiah Vs Chandramma	B.R. Rangaswamy

PRL.CIVIL JUDGE AND JMFC., KUNIGAL
Smt. Anitha O.A.
ADDL. CIVIL JUDGE (JR. DN.) & JMFC
Cause List Date: 18-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
16	C.C. 1346/2016 (EVIDENCE)	02-02-2021	HDPS Vs Chandraiah M.H.	
17	C.C. 103/2017 (EVIDENCE)	02-02-2021	HDPS Vs Siddaraju	
18	C.C. 307/2017 (EVIDENCE)	02-02-2021	HDPS Vs Ambarish	
19	CrI.Misc. 248/2017 (EVIDENCE) IA/1/2017	02-02-2021	Kavya Vs Nanjegowda	Singaiah S.H
20	C.C. 610/2017 (EVIDENCE)	02-02-2021	H.K.Seetharamu Vs Jayakumar B.S	Ranganatha J
21	C.C. 1199/2017 (EVIDENCE)	02-02-2021	Huliyurdurga Police Station Vs Devaraja	
22	C.C. 53/2015 (APPEARANCE OF ACCUSED)	02-02-2021	Rizwana Banu Vs Aslam Pasha	Mumtaz Ahamed
23	C.C. 1185/2018 (APPEARANCE OF ACCUSED)	02-02-2021	H.V. Nagaraju Vs K. Indrakumar	Shivanna
24	C.C. 446/2020 (APPEARANCE OF ACCUSED)	02-02-2021	Huliyurdurga Police Station Vs Krishnamurthy	A.P.P

Dangling IA: